

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3332
ANSWERED ON:01.08.2014
BANK RECRUITMENT FORM
Owaisi Shri Asaduddin

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has directed any banks to withdraw their controversial recruitment form with sensitive queries from female candidates in the recent past;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has taken any action against officials responsible in this regard;
- (d) if so, the details thereof;
- (e) whether the Government has any proposal to issue guidelines to banks to make working of banks women friendly; and
- (f) if so, the details thereof along with the steps taken/being taken by the Government in this regard?

Answer

The Minister of State in the Ministry of Finance (Smt. Nirmla Sitharaman)

- (a) to (d): Public Sector Banks (PSBs) are governed by their Board driven policies in operational matters including those related to Human Resource (HR). A PSB has informed that it has recently, on its own, withdrawn the existing Medical Fitness Certificate/Declaration forms and introduced a new format.
- (e) to (f): Government is committed to make working of PSBs women friendly and has been sensitizing them from time to time in this regard.